

**MOST IMMEDIATE / OUT AT ONCE**

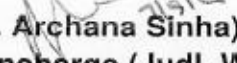
**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)**

**25755-25777 TIS HAZARI COURTS : DELHI**

No. \_\_\_\_\_/Ease of Doing Buss./Gaz./DJ West/2019 Dated, Delhi the 07/9/19

Copy forwarded for information and necessary action to :-

1. All the Additional District Judges, West District, Tis Hazari Courts, Delhi with the request to compile the data/reports regarding Commercial Courts as stated therein.
2. The Officer Incharge, Computer Branch, West District, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Filing Branch, West District, Tis Hazari Courts, Delhi.
4. The Reader/Ahlmad to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The PS to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
6. All the Ahlmads of the Courts of Additional District Judges, West District, Tis Hazari Courts, Delhi with the direction that, if any queries/clarification are required regarding conversion of Intellectual Property Rights into CS(COMM), contact to the Computer Branch, Central District, Tis Hazari Courts, Delhi.
7. For uploading on LAWYERS.
8. For uploading on centralized Website through LAYERS.

  
**(Dr. Archana Sinha)**  
**Officer Incharge (Judl. West)**  
**ASJ-06, West Distt.**

*Handwritten initials*



**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQS)  
TIS HAZARI COURTS: DELHI**

**CIRCULAR**

In view of the extracts of the Minutes of the Meeting of the Centralized Computer Committee held on 16.08.2019 at 4.00 P.M in Room No-327, 3<sup>rd</sup> Floor, Tis Hazari Courts, Delhi, it is directed that all the Courts presided over by the Additional District Judges, dealing with the matters of Commercial Cases shall convert all existing cases pertaining to Intellectual Property Rights into CS (COMM) from 7<sup>th</sup> July 2018 onwards.

*Girish Kathpalia*  
: 06.9.19

**(Girish Kathpalia)**  
District & Sessions Judge (HQS)  
Delhi

1959/  
No. 52539-52584/Ease Doing/Gaz/2019

Dated, Delhi 06/Sep/2019

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all court complexes, Delhi/New Delhi with the request to circulate the same to the concerned ADJ's/Commercial Courts posted their respective districts. *West, THC*
3. All the Additional District Judges, Central District, Tis Hazari Court, Delhi with the request to compiled the data /reports regarding Commercial Cases as stated above.
4. Ahlmad of the Courts of Addl. District Judges/Commercial Courts, Central District, Tis Hazari Court, Delhi with the direction, if any queries/clarifications are required regarding conversion of Intellectual Property Rights into CS(COMM), contact to the Computer Branch, Central District, Tis Hazari Courts, Delhi.
5. The Nodal Officer, Computer Branch, Central District, Tis Hazari Courts, Delhi.
6. The Chairman, Website Committee, Central District, Tis Hazari Courts, Delhi.
7. The Officer-In-Charge, Computer, Filing and Facilitation Branch, Central District, Tis Hazari Courts, Delhi.
8. The Website Committee, Hindi & English, Central District, Tis Hazari Courts, Delhi.
9. The Reader to the undersigned.

District & Sessions Judge (HQS)  
Delhi